

## भारतीय रिज़र्व बैंक

**RESERVE BANK OF INDIA** 

**वेबसाइट :** www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email**:** <u>helpdoc@rbi.org.in</u>

February 7, 2014

## Certificate of Registration of M/s Gaylord Ceramics Ltd. - Cancelled

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

**DEPARTMENT OF COMMUNICATION**, Central Office, S.B.S.Marg, Mumbai-400001

The Reserve Bank of India has on November 11, 2013 cancelled the certificate of registration No.05.01939 dated May 2, 1998, issued to M/s Gaylord Ceramics Ltd., having its registered office at 98/7A, Harish Mukherjee Road, Kolkata-700025 (as per Bank's record) for carrying on the business of a non-banking financial institution as the company has voluntarily surrendered from carrying on NBFI activities.. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad
Assistant General Manager

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